

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

ORIGINAL APPLICATION NO. 22 of 2021 (SZ)

IN THE MATTER OF

D. Vijayaragavan,
Tambaram, Chennai – 600 045

... Applicant

and

The Commissioner of Police,
Greater Chennai Police,
Chennai – 600 007 and 6 others

... Respondents.

MEMO FILED BY COUNSEL FOR THE APPLICANT

Filed by :



Place : Chennai - 600 078
Date : 14.02.2022

V.B.R. MENON
Counsel for Applicant
Mobile: 9384762930
E-mail : vbrmenon@gmail.com

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The Counsel for the Applicant respectfully submits the following clarification sought by this Hon'ble Tribunal in the matter vide the order dated 10.02.2022 in OA No. 22 of 2021 (SZ) .

1. The 7th Respondent, M/s Bharat Petroleum Corporation Ltd., had got the Site Layout drawing dated 24.12.2019 approved from the 3rd Respondent by falsely affirming therein that “ *the site meets applicable IRC-12, 1983 norms with latest amendments*”. IRC -12; 1983 had been subsequently revised/ amended and notified as IRC-12;2009. The above fraudulent assertion shall disentitle them from disputing the mandatory nature of IRC-12;2009 Norms for compliance (**Ref; Page No. 3 , Note No.13 of the Addl. Documents No. 3 dated 02.05.2021 filed by the Applicant**) .

2. However, the 6th Respondent , the competent authority to grant permission for access to the State Highway No. 48, has confirmed in the RTI Reply dated 24.07.2020 that no NOC has been issued for the proposed site by the State Highways Department (**Ref; Page No. 72 of the Original OA Documents dated 31.01.2021**).

3. The Prior Site Approval dated 05.02.2020 by the 3rd Respondent has clearly stated in the last line of the order that “ *this approval /permission, however, does not absolve from obtaining necessary permissions/ clearances*

from other authorities or under other statutes as applicable". Hence, approval/ permission from the 3rd Respondent alone is not sufficient to open and operate the proposed Outlet. (**Ref; Page No. 2 of the Addl. Documents No. 3 dated 02.05.2021 filed by the Applicant**)

Hence, it is humbly prayed that this Hon'ble Tribunal may take notice of the above facts and thus render justice.

Dated at Chennai on this 14th day of February , 2022



V.B.R. Menon
Counsel for Applicant

MATTER MAY BE LISTED ON
21.02.2022

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE
SITTING AT CHENNAI**

Original Application No. 22 of 2021 (SZ)

D. Vijayaragavan,
S/o.Duraisamy,
New No.36, Old No.2,
Alagesan Street,
West Tambaram,
Chennai – 600 045
Chengalpattu District ... Applicant

And

The Commissioner of Police,
Greater Chennai Police,
No.132, Commissioner Office Building,
EVK Sampath Road, Vepery,
Periyamet, Chennai – 600 007
and others ... Respondents

MEMO FILED BY COUNSEL
FOR THE APPLICANT

**V.B.R Menon, B.E, MBA(IIMA), LLB,
(Ms – 23 / 2012)
Counsel for the Applicant
Ph: 9384762930**